

STATEMENT

State	At current prices	
	Reference year	Per capita income (Rs.)
1. Assam	1969-70	545
2. Bihar	1968-69	402
3. Haryana	1969-70	788
4. Maharashtra	1970-71	778
5. Orissa	1967-68	325
6. Punjab	1969-70	945
7. West Bengal	1970-71	524

NOTE.—Owing to differences in concepts, methodology and source material used by the various States, the figures for different States are not strictly comparable.

RETURN OF STUDENTS FROM WEST BENGAL TO ASSAM

200. SHRI KALYAN ROY:
SHRI BHOLA PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that a large number of students studying in Engineering, Medical colleges in Assam have fled to West Bengal for security; if so, the number of them still at present in West Bengal and Tripura; and

(b) the steps taken to enable them to return to their respective colleges in Assam and results thereof?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) and (b) The Chief Ministers of Assam, West Bengal and Tripura have been in touch with each other and with the Central Government, with a view to persuading the Bengali speaking students studying in academic institutions in Assam to return to their institutions. The exact number of such students still remaining in West Bengal and Tripura is being ascertained.

201. [Transferred to the 7th March, 1973].

CENTRAL LEGISLATION ON CINEMA INDUSTRY

202. SHRI SITARAM JAIPURIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Cinematograph Association of India in its recent memorandum submitted to the Prime Minister has made a plea for Central Legislation on all matters concerning the cinema industry;

(b) if so, what is the reaction of Government thereto;

(c) what other demands have been made by the Association in the memorandum; and

(d) the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) Government propose to take series of steps for the integrated development of the film industry as a whole through a Film Council and a multi-functional National Film Corporation in the public sector.

(c) The Cinematograph Exhibitors' Association of India has also suggested expansion of the cinema circuit, uniformity in the licensing regulations and entertainment tax and diversion of 10 per cent entertainment tax collections into a Film Development Fund, etc.

(d) One of the recommendations of the recently concluded Information Ministers' Conference relates to the diversion of a fixed proportion of entertainment tax collections for the construction of more cinemas and other development activities. Earlier, Government had commended the standardised bye-laws relating to the construction of cinema houses formulated by the ISI to the State Governments.

TELEVISION CENTRES AT AMRITSAR AND SRINAGAR

203. SHRI SITARAM KESRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state: